

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

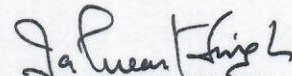
ORDER

Pursuant to the directions conveyed vide Delhi High Court Order No. 21/DHC/Gaz./G-1/2019 dated 6th April, 2019, the Criminal Appeals and Criminal Revisions presently pending in the Court of Spl. Judges (PC Act) (CBI)/(ACB) (Central) Tis Hazari Courts, Delhi mentioned in Column No.2 are hereby withdrawn and assigned to the Court of Additional Sessions Judges (Central) mentioned in the Column No.4 for disposal in accordance with law, with effect from 09.04.2019 :-

S.No	Name of Transferor Court (Column No.2)	Cases as per list attached (Column No.3)	Name of the transferee Court (Column No.4)
1.	Ms. Kamini Lau Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal/ Misc. Application/CrI. Appeal & Revision (S.No.1 to 26) Official Secret Act S.No. 2 and Ct. Case (S.No.14)	Ms. Deepali Sharma, ASJ-01 (POCSO) (Central)
2	Sh. Rakesh Kumar Sharma Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 13) CrI. Revision (S.No. 1 to 15)	Sh. Mohd. Farrukh ASJ-05 (POCSO) (Central)
3	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 7) Misc. Application (S.No.1) CrI. Revision (S.No. 1 to 4) Official Secret Act (S.No. 1)	Sh. Satish Kumar SFTC (Central)
4.	Sh. Anil Kumar Sisodia Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 12) CrI. Revision (S.No. 1 to 11)	Sh. Ramesh Kumar Spl. Judge (NDPS) (Central)
5	Sh. Sanjay Khangwal Spl. Judge (PC Act) (ACB) (Central)	CrI. Revision (S.No. 1 to 8) CrI. Appeal (S.No. 9 to 11)	Ms. Neelofer Abida Perveen Spl. Judge (NDPS) (Central) Sh. Mohd. Farrukh ASJ-05 (POCSO) (Central)
6	Ms. Anju Bajaj Chandna Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 13) CrI. Revision (S.No. 1 to 5)	Ms. Poonam Chaudhary ASJ-02 (Central)
7	Ms. Kiran Bansal Spl. Judge (PC Act) (ACB) (Central)	CrI. Revision (S.No. 1 to 6) CrI. Appeal (S.No. 1 to 6)	Sh. Prashant Kumar ASJ-04 (Central)
8	Sh. Vimal Kumar Yadav Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 10) CrI. Revision (S.No. 11 to 15)	
9.	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act) (CBI) (Central)	CrI. Appeal (S.No. 1 to 20) CrI. Revision (S.No. 1 to 8)	Ms. Neelofer Abida Perveen Spl. Judge (NDPS) (Central)

Besides the above cases mentioned in the list, if there is any connected matter(s) left over the same be also sent to the transferee court(s) along with the main case(s). Designated work shall not be transferred.

Ahmad of the transferor courts shall send the case files/records/proceedings immediately to the transferee court(s) well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(TALWANT SINGH)

District & Sessions Judge (HQs)
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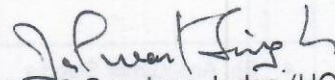
ORDER

No. 908/33716-771 /F.3(4)/AD&SJ/Gaz/2019 Dated: 06 APR 2019

Copy forwarded for information & necessary action to :

Sub:- Cases transfer from the Court of Special Judge (PC Act) (CBI) (Central).

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Officers concerned.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The PS/Reader to undersigned.
6. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
7. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
8. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.
9. For uploading LAYERS.


District & Sessions Judge (HQs)
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